

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
EURO TECH MARITIME ACADEMY PRIVATE LIMITED IN HIGHER EDUCATION
AT ERNAKULAM, KERALA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	EURO TECH MARITIME ACADEMY PRIVATE LIMITED CIN: U80302KL1999PTC012868 PAN: AAACE9999B
2.	Address of the registered office	37/2746 VAKIL S BUILDINGOPP TVS NEAR DESHABHIMANI JUNCTION , ERNAKULAM, Kerala
3.	URL of website	www.insolvencyandbankruptcy.in
4.	Details of place where majority of fixed assets are located	Aluva, Ernakulam, Kerala
5.	Installed capacity of main products/ services	It provides the infrastructure for Marine education and the hostel for the students.
6.	Quantity and value of main products/ services sold in last financial year	As per Audited financials revenue from operations during the year 2023-24 was Rs. 7,15,06,500/-. However, information is not available for revenues during the year 2024-25.
7.	Number of employees/ workmen	As per the Information available with the RP, there are 48 employess/workman.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	www.insolvencyandbankruptcy.in Or through an email request to the RP at eurotech.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	www.insolvencyandbankruptcy.in
10.	Norms of ineligibility applicable under section 29A are available at:	www.insolvencyandbankruptcy.in
11.	Last date for receipt of expression of interest	20.02.2026



12.	Date of issue of provisional list of prospective resolution applicants	02.03.2026
13.	Last date for submission of objections to provisional list	07.03.2026
14.	Date of issue of final list of prospective resolution applicants	17.03.2026
15.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22.03.2026
16.	Last date for submission of resolution plans	21.04.2026
17.	Process email id to submit Expression of Interest	eurotech.cirp@gmail.com
18.	Details of the corporate debtor's registration status as MSME	Udyam Registration Number: UDYAM-KL-02-0003751 Registration Date: 12.10.2020

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AAA Insolvency Professionals LLP
IBBI/IPE-0002/IPA1/2022-23/50001
Resolution Professional
In the matter of Euro Tech Maritime Academy Private Limited
AFA Valid Up to – 31-12-2026




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IBBI/IPA-002/IP-N01107/2021-2022/13628
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